

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 300 of 2020

Shivdas Wamanrao Tarokar and anr.

Vs.

State of Maharashtra through P.S.O. Mangrulpir, Tah. Mangrulpir And Dist. Washim

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri P.V. Navlani, Advocate for the applicant
Shri A.D. Sonak, APP for the State

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard learned Advocate Shri Navlani for the applicant
and Shri Sonak, learned APP for the State.

Ad-interim bail granted by this Court on 15.04.2020 is
continued until further order.

APP to file say before next date.

List this matter after two weeks.

JUDGE